



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No. 970/2020
with
M.A. No. 1359/2020**

This the 20th day of August, 2020

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Vineet
S/o Shri Jaipal Singh Sehrawat
R/o 831, Chopal Road,
Dada Rishi Wali Gali, Mahipalpur,
Delhi 110037
Aged about 28 years
Group (B)
(Candidate to the post of Astt. Teacher)

...Applicant

(By Advocate: Sh. Ajesh Luthra)

VERSUS

1. Govt. of NCT of Delhi
Through its Chief Secretary,
5th Level, 'A' Wing,
Delhi Secretariat,
IP Estate, New Delhi
2. Delhi Subordinate Services Selection Board
Through its Secretary,
F-18, Karkardooma Institutional Area,
New Delhi
3. Directorate of Education,
Through its Director,
GNCT of Delhi
Old Secretariat, Delhi-54

...Respondents

(By Advocate: Ms. Esha Mazumdar)

ORDER (Oral)**Hon'ble Mr. Pradeep Kumar, Member (A):**

MA No. 1359/2020, has been filed by the applicant with a prayer for withdrawing the OA with liberty to file a fresh and better OA. MA is allowed.

2. OA stands dismissed as withdrawn with liberty, as prayed therein the MA.

(R.N. Singh)
Member (J)

sarita/akshaya

(Pradeep Kumar)
Member (A)